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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/70/2017  
NAME OF THE PETITIONER : BILLIANCE INDUSTRIES PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. RATHINAKUMAR	PCS for petitioner	M. Rathi
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**ORDER**

PCS representing the petitioner present. No representation on behalf of the respondent. PCS representing the petitioner is directed to send private notice to the ROC for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. Put up on 23.10.2017 at 10.30 A.M.

— sd —  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc